

### Waiting List for allotment of Scooters to Government Employees

5625. SHRI SHASHI BHUSHAN : Will the Minister of HEAVY INDUSTRY be pleased to state :

(a) whether the various categories of officers on the Waiting Lists of the Central Government of allotment of Scooters have been re-fixed according to the new pay scales as accepted and implemented by Government on the recommendations of the Third pay Com-scales?

(b) if so, the particulars thereof and if not, when such a decision is likely to be made; and

(c) whether the applications for the next allotment year of 1974 would be entertained according to the new pay scales?

THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI DALBIR SINGH) : (a) to (c) : The details are being worked out and necessary instructions in this regard will be issued before 31st December, 1973.

### Stacking of Iron Ore for export at Visakhapatnam Port

5626. SHRI V. MAYAVAN :  
SHRI P. M. MEHTA :

Will the Minister of STEEL AND MINES be pleased to state :

(a) whether stacking of iron ore for export as become a major problem at Visakhapatnam Port as per Press reports in a Local Daily; and

(b) if so, the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA) : (a) No, Sir.

(b) Does not arise.

### South Central Railway's Plan to Boost Iron ore export

5627. SHRI V. MAYAVAN :  
SHRI P. M. MEHTA :

Will the Minister of STEEL AND MINES be pleased to state :

(a) whether the South Central Railway are ready with a plan to boost export of iron ore from the Hospet-Bellary mineral belt; and

(b) if so, the main features thereof and the action taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA) : (a) and (b). The target of the estimated rail movement of iron ore for export from Bellary-Hospet sector by the end of the Fifth Plan has been fixed by the Planning Commission as under :—

Port	Quantity in million tonnes
Madras . . . . .	5.0
Marmugao . . . . .	0.5
Karwar . . . . .	0.7

The movement to Madras falls on the Southern Railway while to Marmugao and Karwar it falls on the South-Central Railway.

While the movement to Marmugao and minor ports would remain at the present level, the traffic to Madras would progressively increase to 5 million tonnes by the end of the Fifth Plan. The Railways have already sanctioned necessary line capacity works on Hospet-Madras route to handle the anticipated increase in iron ore traffic for export via Madras port.

### Implementation of recommendations of Report on National Wage Policy

5628. SHRI NAWAL KISHORE SINHA :

SHRI JYOTIRMOY BOSU :

Will the Minister of LABOUR be pleased to state :

(a) whether the recommendations given in the Report on National Wage Policy prepared by an expert body have since been considered; and

(b) if so, the main recommendations which have been accepted for implementation and when they would be implemented?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA) : (a) and (b) It has been decided for the present to implement the Committee's recommendation for the setting up a Wage Call in the Ministry of Labour; necessary action in respect of which is being processed.

### Setting up of Defence Units in the Country

5629. SHRI NAWAL KISHORE SINHA : Will the Minister of DEFENCE be pleased to refer to the reply given to Unstarred Question No. 3207

on the 16th August, 1973 regarding setting up of Defence Units in the country and state :

(a) whether a final decision has since been taken regarding setting up new projects, namely the indigenous manufacture of Armoured Personnel Carriers and other Light Armoured Vehicles and the special Steel Projects; and

(b) if so, the particulars thereof, the location of the proposed factories and when the production is likely to commence there?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA) : (a) and (b) The project for indigenous manufacture of Armoured Personnel Carriers and other Light Armoured Vehicle is under active consideration of the Government. The Special Steel Project will be located at Kanpur. Its estimates are under review.

#### Seven-day Week

5630. SHRI NAWAL KISHORE SINHA : Will the Minister of LABOUR be pleased to refer to the reply given to Starred Question No. 337 on the 16th August, 1973 and state :

(a) whether the precise outlines of the proposal regarding the seven-day week have since been worked out; and

(b) if so, the salient features thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA) : (a) No, Sir.

(b) Does not arise.

#### Action on recommendations made in first and second conference on safety in Mines

5631. SHRI NAVAL KISHORE SINHA : Will the Minister of LABOUR be pleased to refer to the reply given to Unstarred Question No. 3365 on the 16th August, 1973 and state whether the information regarding the action taken so far or proposed to be taken on the recommendations made in the 1st and 2nd Conference on Safety in Mines has since been collected?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA) : Information regarding the action taken so far or proposed to be taken on the recommendations of the First and Second Conference on Safety in Mines has since been collected and will be laid on the Table of the Sabha shortly.

#### Non-graduate Employees of Joint Cipher Bureau

5632. SHRI R. K. SINHA : Will the Minister of DEFENCE be pleased to refer to the reply given to the Unstarred Question No. 2741 on the 9th August, 1973 regarding the Non-Graduate employees of Joint Cipher Bureau and state :

(a) the justification for debarring Under-Graduates from promotion to Class II and I posts;

(b) whether the provisions of the Recruitment Rules in the Joint Cipher Bureau have since been reviewed; and

(c) if so, the nature of decisions taken and the steps taken to give promotion to under-graduates from Class III to Class II Posts?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI B. PATNAIK) : (a) A Degree was prescribed as the minimum essential qualification for purposes of promotion to Class II posts and above in the Joint Cipher Bureau, having regard to the duties of these posts.

(b) and (c) The Recruitment Rules for posts in the Joint Cipher Bureau are at present under review.

#### Expeditious Settlement of Industrial Disputes

5633. SHRI R. K. SINHA : Will the Minister of LABOUR be pleased to refer to the reply given to Unstarred Question No. 3241 on the 16th August, 1973 regarding expeditious settlement of industrial disputes and state :

(a) whether the required information has since been collected; and

(b) if so, the particulars thereof and if not, the further time likely to be taken in collecting the required information?